GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:844
ANSWERED ON:26.02.2001
UPPER KRISHNA PROJECT
GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government have released the Centralshare of expenditure incurred by Krishna Bhagya Jal NigamLimited (KBJN) for implementation of Command Area Development Programme under Upper Krishna Project in Karnataka;
- (b) if so, the details thereof;
- (c) if not, the reasons for delay in this regard; and
- (d) the time by which the Union Government propose to release its share of this project?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SMT. BIJOYA CHAKRAVARTY)

(a) to (d) A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (D)F LOK SABHAUNSTARRED QUESTION NO. 844, REGARDIN UPPER KRISHNA PROJECT TO BE ANSWERED ON 26.2.2001.

The State Government of Karnataka had submitted a proposal to Ministry of Water Resources, Government of India for reimbursement of an amount of Rs. 874.83 lakh reportedly the expenditure incurred by Krishna Bhagya Jal Nigam (KBJNL) for implementation of the Command Area Development Programme under Upper Krishna Project (Karnataka). This amount is reported to be the expenditure due to the State as central share for the period with effect from 1996-97 to 1999-2000 on different activities of the Programme.

The proposal ws examined in the Ministry and it was observed that central assistance due for all these years had already been provided to the State Government. In view of this, clarification was asked for from the State Government of send the project-wise physical and financial achievements of various Command Area Developmentworks for these years to ascertain the net amount payable as central share to the State Government of Karnataka in this regard. This details has not been sent by the State Government. However, a net amount of Rs. 685.01 lakh has already been sanctioned to release as central assistance to the State Government during the year 2000-2001 as per the performance and after certain adjustments.